

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

TP No. 38/CTB/2019, (CP No. 1289/KB/2018)
 IA (IB) No. 26/CTB/2020, IA (IB) No. 96/CTB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Bank of India -Vs- Maa Durga Flour Mills Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saswat Kr. Acharya, Adv.

For Respondent (s)

Mr. Suparna Sardar, Adv.
 Mr. Sarvavid Subash Pradhan, Adv.
 Mr. Swayamjit Rout, Adv.
 Ms. Jeanie Mohanty, Adv.
 Mr. Satyajit Khilar, Adv.

ORDER

IA (IB) No. 96/CTB/2023:

Ld. Counsel Mr. Saswat K. Acharya appears on behalf of the applicant. Ld. representative counsel Mr. Satyajit Khilar is present for the counsel on record Mr. Tuna Sahu for the Respondent No. 1. Counsel for R2 and R3 are also present. Applicant is directed to issue notice to R4 by speed post and by email and file affidavit of service before next date of hearing. At the request of the applicant side, matter adjourned to 18.04.2023.

IA (IB) No. 26/CTB/2020:

There is no representation either for Petitioner or for the Respondent. Matter adjourned to 18.04.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)